

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/676/(IB)/2017
NAME OF THE PETITIONER(S) : BANK OF INDIA & NABARD
NAME OF THE RESPONDENT(S) : VINKEM LABS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. SATHIYANARAYANAN Counsel for the
Petitioners.

S. Sathiyandayan

2. L. ABIRAM

(for K. Sumathi)

Counsel for the

ORDER Respondents.

L. Abir

Counsel for the Petitioner present and submitted the preliminary arguments for admission of the petition. The petition is admitted for hearing. At this stage, Counsel for the Corporate Debtor caused appearance and prayed for time to file vakalath and reply to the petition. At request, time is enlarged with the direction that reply shall be filed before next date of hearing by giving copy to the other side. Matter is posted for arguments. Put up on **13.12.2017 at 10.30 A.M.**

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MEMBER (JUDICIAL)